

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2046
TO BE ANSWERED ON JULY 30, 2026**

FUND ALLOCATION FOR ANDHRA PRADESH UNDER PMAY-U

NO. 2046 SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of Central Assistance sanctioned, released and utilised under Pradhan Mantri Awas Yojana - Urban (PMAY-U) along with the number of houses sanctioned, grounded and completed, State/UT-wise including Andhra Pradesh, particularly for Visakhapatnam district;**
- (b) the reasons for Andhra Pradesh's completion rate remaining significantly lower than several other States despite having one of the highest numbers of houses sanctioned in the country;**
- (c) whether this gap is attributable to shortage of Central funds released, delays in State-level fund utilisation, land-related issues, contractor non-performance or technical/planning capacity constraints and if so, the details thereof, State/UT-wise, particularly district-wise for Andhra Pradesh;**
- (d) the time-bound action plan, if any, to expedite completion of pending houses across Andhra Pradesh, particularly in Visakhapatnam; and**
- (e) whether any additional financial or technical assistance is proposed and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing

for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Based on the project proposal submitted by States/UTs, a total of 127.68 lakh houses under PMAY-U and PMAY-U 2.0 have been sanctioned by the Ministry. Out of which, 121.03 lakh houses have been grounded and 99.07 lakh are completed/ delivered to the beneficiaries across the country as on 13.07.2026. Under PMAY-U 2.0 a total of 16.20 lakh houses have been sanctioned across the country with the Central Assistance of ₹23,383 crores.

PMAY-U has been extended up to 30.09.2026 only for the completion of houses sanctioned on or before 31.03.2024 and started on or before 31.12.2025. Based on the project proposals submitted by State of Andhra Pradesh, a total of 19.07 lakh houses have been sanctioned under PMAY-U, of which 3.71 are non-starter houses. Against the 15.36 lakh started houses, a total of 11.38 lakh houses have been completed and 10.75 lakh houses are occupied, so far.

Under PMAY-U, the State is eligible for a maximum Central Assistance of ₹23,507.44 crore for started houses. However, Central Assistance amounting to ₹23,665.79 crore has already been released to the State, resulting in an excess release of ₹158.35 crore. Accordingly, the Government of Andhra Pradesh has been requested to refund the excess amount released by the Ministry. Furthermore, any excess amount available with State Government is adjusted against further releases under PMAY-U/PMAY-U 2.0.

Under PMAY-U 2.0, a total of 61,084 houses have been sanctioned in the State of Andhra Pradesh, out of which 43,947 houses have been grounded. Of these, 1,980 houses have been completed/delivered to the beneficiaries. Further, Central Assistance amounting to ₹882.32 crore has been sanctioned, of which ₹406.39 crore has been released to the State.

A total of 1,87,595 houses have been sanctioned for the district of Vishakhapatnam, of which 49,270 are non-starter. Out of 1,36,908 started houses, 1,09,094 have been completed. The committed Central Assistance is ₹2,930 crore of which, ₹2,289 crore has already been released. The details of houses sanctioned, grounded and completed along with Central Assistance approved, released and utilized under the schemes across the country including Andhra Pradesh are at Annexure. The progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects.

The completion timeline for houses depends on various factors like availability of encumbrance free land, financial constraints of States and beneficiaries, issues related to trunk infrastructure, increase in the cost of construction materials, delays in obtaining statutory clearances/No Objection Certificates (NOCs) and disruptions caused by unforeseen circumstances including State of Andhra Pradesh and Vishakhapatnam. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion & occupancy of sanctioned houses within the stipulated timeline.

State/UTs wise details of physical and financial progress since inception under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Physical Progress & Financial Progress since Inception					
		Houses (Nos)			Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded	Completed/ Delivered	Approved	Released	Utilised
1	A&N Island	261	261	234	4.11	3.72	2.88
2	Andhra Pradesh	19,67,971	18,70,787	11,38,126	29,998.47	24,072.20	23,516.10
3	Arunachal Pradesh	14,287	13,005	9,495	315.84	241.70	220.54
4	Assam	2,21,943	1,84,600	1,48,507	3,745.19	2,589.04	2,495.70
5	Bihar	4,66,855	4,25,630	2,02,188	7,233.78	5,023.48	4,478.86
6	Chandigarh	1,286	1,286	1,286	28.88	28.88	28.88
7	Chhattisgarh	3,46,253	3,08,753	2,68,384	5,451.02	4,698.44	4,317.81
8	DNH & DD	10,712	10,712	10,454	217.05	211.18	203.30
9	Delhi	33,625	33,625	33,625	705.42	705.42	705.41
10	Goa	3,180	3,180	3,180	74.88	74.88	74.88
11	Gujarat	11,35,670	10,40,736	9,93,987	22,636.54	20,571.78	20,132.74
12	Haryana	1,36,108	87,475	74,658	2,473.67	1,692.00	1,579.95
13	Himachal Pradesh	14,034	13,429	12,142	244.91	228.67	214.49
14	J&K	45,982	43,907	35,961	734.44	544.40	524.53
15	Jharkhand	2,43,343	2,10,794	1,70,450	3,814.87	3,215.92	3,066.03
16	Karnataka	5,78,080	4,98,868	4,06,720	9,700.42	7,778.04	7,454.11
17	Kerala	1,62,251	1,55,725	1,43,267	2,701.65	2,500.31	2,426.83
18	Ladakh	1,138	1,071	1,009	33.63	26.74	19.65
19	Madhya Pradesh	10,39,941	9,98,165	9,10,322	16,984.38	16,101.17	15,665.11
20	Maharashtra	13,84,240	12,16,585	10,74,552	25,358.64	20,446.21	19,988.54
21	Manipur	56,047	51,225	24,046	867.95	614.80	553.11
22	Meghalaya	8,692	4,580	3,138	160.83	85.05	53.96
23	Mizoram	40,704	39,361	34,262	635.91	534.13	520.53
24	Nagaland	37,223	32,164	30,228	630.52	496.98	433.31
25	Odisha	2,37,116	2,01,292	1,74,404	3,681.50	2,916.21	2,608.64
26	Puducherry	19,752	19,269	12,923	337.93	273.86	226.65
27	Punjab	1,58,768	1,35,494	1,05,497	2,714.22	2,197.59	1,922.97
28	Rajasthan	3,80,646	3,44,873	2,76,804	6,662.95	5,858.36	5,481.00
29	Sikkim	301	301	220	5.91	5.91	5.91
30	Tamil Nadu	6,85,715	6,73,709	6,32,085	11,238.61	10,891.76	10,690.10
31	Telangana	3,89,372	2,73,453	2,29,673	6,552.38	4,168.95	3,940.59
32	Tripura	92,213	88,966	82,942	1,516.78	1,374.81	1,342.97
33	Uttar Pradesh	21,60,179	20,41,278	17,25,799	33,628.24	30,248.01	28,827.05
34	Uttarakhand	67,089	65,866	56,244	1,220.92	1,114.36	1,070.64
35	West Bengal	6,27,055	6,11,396	5,38,363	10,085.96	8,962.76	8,830.38
Total		128 Lakh	121 Lakh~	99 Lakh~	2.12 Lakh Cr.	1.81 Lakh Cr.	1.74 Lakh Cr.

~ Includes completed (3.42 lakh and grounded (4.01 lakh) houses of JnNURM